

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 363 OF 2018

Dated: 10th July, 2019

In the matter of

Dhariwal Infrastructure Limited

.... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission &Anr.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today. The matter is posted on **26.09.2019.**

PS/Court Master

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